

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA

UNSTARRED QUESTION NO.2389

TO BE ANSWERED ON 09.08.2021

Introduction of new disciplines for sports quota

2389. Dr. Kirodi Lal Meena:

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government has recently introduced twenty new sports disciplines for Central Government jobs under sports quota;
- (b) if so, the details thereof;
- (c) whether Government is working on a proposal to encourage various State Governments to add the said disciplines for sports quota in Government jobs;
- (d) whether Government has introduced sports disciplines like Mallakhamb, Tug-of-war and Roll Ball, and if so, the details thereof; and
- (e) whether there is any officially recognized association or tournament at Government level to select such players and if so, the details thereof?

ANSWER
MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]

(a) & (b): Yes, Sir. On recommendation of this Ministry, the Department of Personnel and Training (DoP&T) had included 20 sports disciplines on 01.09.2020 and one sports discipline namely Tennis Ball Cricket on 29.01.2021 in their list of sports disciplines which qualify for appointment of meritorious sportspersons under sports quota, details of which is at **Annexure-I**.

(c): "Sports" being as a State subject, Sports Quota Policy of Central Government is not binding on the State Governments. States are free to adopt/follow Sports Quota Policy of Central Government or frame/regulate their own sports quota policy. Hence, there is no such proposal under consideration of the Central Government to encourage various State Governments to add/revise their list of sports disciplines in line of the list of Central Government which qualify for appointment of meritorious sportspersons under sports quota.

(d): Yes, Sir. Sports disciplines namely Mallakhamb, Tug-of-War and Roll Ball along with 17 other sports disciplines were included in the list of sports disciplines which qualify for appointment of meritorious sportspersons under sports quota vide DoP&T's OM No. 14034/1/2013-Estt.(D) dated 01.09.2020. Details are available in public domain on the website of the DoP&T.

(e): National Sports Federations (NSFs) of various sports disciplines are annually recognized by the Department of Sports on the basis of their performance and compliance of the National Sports Development Code-2011. NSFs are primarily responsible for judicious selection of sportspersons for participation in major international events based on merit and with the objective of enhancing national prestige and bringing glory to the country. For this, various sports competitions are organized as per approved Annual Calendar of Talent Competitions (ACTC) by these NSFs.

Annexure referred to in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No. 2389 regarding “Introduction of new disciplines for sports quota” to be asked by Dr. Kirodi Lal Meena, MP on 09.08.2021

Sl. No.	Name of Sports disciplines
1.	Baseball
2.	Body-Building
3.	Cycling Polo
4.	Deaf Sports
5.	Fencing
6.	Kudo
7.	Mallakhamb
8.	Motor Sports
9.	Net Ball
10.	Para Sports (for sports discipline included in Para-Olympics and Para Asian Games)
11.	PencakSilat
12.	Shooting Ball
13.	Roll Ball
14.	Rugby
15.	SepakTakraw
16.	Soft Tennis
17.	Tenpin Bowling
18.	Triathlon
19.	Tug-of-war
20.	Wushu
21.	Tennis Ball Cricket
